

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

CUSTOMS APPLICATION (MISC) NO: 86684 OF 2024
(on behalf of appellant)

IN

CUSTOMS APPEAL NO: 87366 OF 2016

[Arising out of Order-in-Appeal No: PUN-EXCUS-001-APP-082-16-17 TO PUN-EXCUS-001-APP-084-16-17 dated 15th July 2016 passed by the Commissioner of Central Excise (Appeals – I), Pune.]

Commissioner of Customs

41-A ICE House, Sassoon Road, Pune - 411001

... Appellant

versus

Fomento Resources Pvt Ltd

325 Cassa Del Sol, Cassa 03, Next to Marriot Hotel
Mirama, Panjim, Goa - 403001

...Respondent

APPEARANCE:

Shri Piyush Bheda, Joint Commissioner (AR for the appellant)

None for the respondent

WITH

CUSTOMS APPLICATION (MISC) NO: 86686 OF 2024
(on behalf of appellant)

IN

CUSTOMS APPEAL NO: 86377 OF 2017

[Arising out of Order-in-Appeal No: PUN-EXCUS-001-APP-441-16-17 dated 17th February 2017 passed by the Commissioner of Central Excise (Appeals – I), Pune.]

Commissioner of Customs

41-A ICE House, Sassoon Road, Pune - 411001

... Appellant

versus

Atul Brass Works

303/A Byculla Service Industries, Dadoji Kondey Cross Marg,
Byculla (E), Mumbai - 400027

...Respondent

AND

CUSTOMS APPLICATION (MISC) NO: 86685 OF 2024
(on behalf of appellant)

**IN
CUSTOMS APPEAL NO: 87116 OF 2017**

[Arising out of Order-in-Appeal No: PUN-EXCUS-001-APP-078-17-18 dated 26th May 2017 passed by the Commissioner of Central Excise (Appeals), Pune – I.]

Commissioner of Customs

41-A ICE House, Sassoon Road, Pune - 411001

... Appellant

versus

Atul Brass Works

303/A Byculla Service Industries, Dadoji Kondey Cross Marg,
Byculla (E), Mumbai - 400027

...Respondent

APPEARANCE:

Shri Krishna Azad, Assistant Commissioner (AR for the appellant)

Shri Sanjay Singhal, Advocate for the respondent

CORAM:

**HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)
HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)**

FINAL ORDER NO: 85726-85728/2025

DATE OF HEARING:	09/04/2025
DATE OF DECISION:	09/04/2025

PER: CORAM

Miscellaneous applications seeking withdrawal of appeals are allowed.

2. Accordingly, appeals are dismissed as withdrawn.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
Member (Judicial)

(C J MATHEW)
Member (Technical)